

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2055
TO BE ANSWERED ON 30.07.2021

FINANCIAL ASSISTANCE FOR CHILDREN ORPHANED DUE TO COVID

2055. ADV. DEAN KURIAKOSE:
SHRI ABDUL KHALEQUE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to help children who have lost both their parents to COVID-19 and if so, the details thereof along with the action taken thereon;
- (b) whether the same financial support has been extended to children who have lost one parent or a sole bread-winner of the family;
- (c) if so, the details thereof including the amount of funds allocated for the same, State/UT-wise including Assam;
- (d) the number of children who have registered for access to the said financial support, State/UT-wise, including Assam, district-wise;
- (e) details of the directions issued to the State Governments for the protection and welfare of children orphaned by COVID-19, State/UT-wise including Assam; and
- (f) whether the children of Non Resident Indians who died abroad will be eligible for these schemes and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f): The children in distress situations merit care and protection under the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015. The Act and Rules made thereunder mandate a safety net of service delivery structures along with institutional and non-institutional care for these children. The Ministry is implementing a Centrally Sponsored Scheme namely Child Protection Services (CPS) in partnership with the State Governments/UT Administrations for delivering the institutional and non-institutional care as stipulated under the JJ Act. As per the scheme guidelines, maintenance grant of Rs.2000/- per child per month is available for non-institutional care of children in need of care and protection, subject to the provisions of the guideline. There is also a provision of maintenance grant of Rs.2160/- per child per month for Children living in Child care Institutions under the scheme. All Indian Citizens can avail benefit under the scheme, subject to the scheme guidelines.

As per information provided by States/UTs including Assam, data of orphan children who have lost their parents due to Covid since April 2021 to 28.05.2021, is at **Annexure-I**. The details of the fund released to the States/UTs including Assam under Child Protection Services (CPS) Scheme during the financial year i.e. 2020-21 is at **Annexure-II**.

The Ministry has asked States and UTs to take immediate action for care and protection of children adversely impacted by COVID 19, in accordance with the provisions of the JJ Act 2015 and Rules thereunder, while leveraging the facilities funded under the Child protection Services scheme. The Ministry has also issued advisories and guidelines for encouraging COVID appropriate behavior, monitoring of Child Care Institutions and coping strategies during COVID times for mental health support to children and care givers. A guidelines providing a responsibility matrix defining the role of primary duty holders has also been shared with the States/UTs.

Hon'ble PM has announced PM CARES for children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The scheme provides support for education and health and will create a corpus of Rs 10 lakh for each child when he or she reaches 18 years of age. This corpus will be used to give a monthly financial support/ stipend form 18 years of age, for the next 5 years to take care of his or her personal requirements during the period of higher education and on reaching the age of 23 years, he or she will get the corpus amount as one lump-sum for personal and professional use. The scheme is accessible through an online portal i.e. **pmcaresforchildren.in**. Any Citizen can inform the administration regarding a child eligible for support under this scheme through the portal. States/UTs have been directed vide Ministry's letter dt. 22.07.21 to identify children eligible for support under the PM CARES for children scheme and register them on the portal. The State wise number of children registered on the portal as on 29.07.2021 is given at **Annexure III**.

Annexure-I

Annexure to part (a) to (f) of Lok Sabha Unstarred Question No.2055 for 30.07.2021 raised by Adv Dean Kuriakose and Shri Abdul Khaleque regarding "Financial Assistance for Children Orphaned due to Covid".

As per information provided by States/UTs data of orphan children who have lost their parents to Covid since April 2021 to 28.05.2021 is as follows:

Sl. No.	Name of State	No. of orphaned children
1	A&N Island	0
2	Andhra Pradesh	119
3	Arunachal Pradesh	0
4	Assam	3
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	16
8	Dadra Nagar Haveli & Daman Diu	2
9	Delhi	1
10	Goa	0
11	Gujarat	45
12	Haryana	0
13	Himachal Pradesh	13
14	J&K	8
15	Jharkhand	11
16	Karnataka	09
17	Kerala	09
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	73
21	Maharashtra	83
22	Manipur	1
23	Meghalaya	1
24	Mizoram	0
25	Nagaland	0
26	Odisha	10
27	Puducherry	2
28	Punjab	20
29	Rajasthan	19
30	Sikkim	0
31	Tamil Nadu	8
32	Telangana	23
33	Tripura	0
34	Uttar Pradesh	158
35	Uttarakhand	8
36	West Bengal	3
	Total	645

Annexure-II

Annexure to part (a) to (f) of Lok Sabha Unstarred Question No.2055 for 30.07.2021 raised by Adv Dean Kuriakose and Shri Abdul Khaleque regarding "Financial Assistance for Children Orphaned due to Covid".

Details of the fund released and utilised by the States/UTs including Assam under CPS Scheme during the financial year i.e. 2020-21.

(Rs.in Lakhs)

S. No.	State/UT	Amount Released
1	Andhra Pradesh	1827.84
2	Arunachal Pradesh	293.55
3	Assam	3159.17
4	Bihar	2203.71
5	Chattisgarh	2281.81
6	Goa	129.9
7	Gujarat	2590.93
8	Haryana	2391.14
9	Himachal Pradesh	1457.39
10	Jammu & Kashmir	1490.55
11	Jharkhand	1425.26
12	Karnataka	2897.87
13	Kerala	1135.84
14	Madhya Pradesh	3531.26
15	Maharashtra	3433.13
16	Manipur	3468.9
17	Meghalaya	2014.36
18	Mizoram	2243.71
19	Nagaland	2125.64
20	Orissa	3302.54
21	Punjab	558.41
22	Rajasthan	3221.96
23	Sikkim	612.81
24	Tamil Nadu	9636.91
25	Telangana	431.61
26	Tripura	1075.65
27	Uttar Pradesh	5235.63
28	Uttarakhand	712.37
29	West Bengal	4375.63
30	Andaman & Nicobar Island	282.97
31	Chandigarh	169.21
32	Dadra & Nagar Haveli Daman & Diu	55.96
33	Delhi	656.76
34	Lakshadweep	0
35	Ladakh	153.18
36	Puducherry	393.97
Total		70977.53

Annexure-III

Annexure to part (a) to (f) of Lok Sabha Unstarred Question No.2055 for 30.07.2021 raised by Adv Dean Kuriakose and Shri Abdul Khaleque regarding "Financial Assistance for Children Orphaned due to Covid".

State/UT-wise data of children registered on pmcaresforchildren.in Portal as on 29.07.2021

Sr. No.	State/UT	Number of Children
1.	Andaman and Nicobar Islands	0
2.	Andhra Pradesh	85
3.	Arunachal Pradesh	0
4.	Assam	0
5.	Bihar	4
6.	Chandigarh	0
7.	Chhattisgarh	3
8.	Dadra & Nagar Haveli & Daman and Diu	0
9.	Delhi	2
10.	Goa	0
11.	Gujarat	34
12.	Haryana	9
13.	Himachal Pradesh	0
14.	Jammu and Kashmir	4
15.	Jharkhand	1
16.	Karnataka	4
17.	Kerala	0
18.	Ladakh	0
19.	Lakshadweep	0
20.	Madhya Pradesh	2
21.	Maharashtra	10
22.	Manipur	6
23.	Meghalaya	0
24.	Mizoram	0
25.	Nagaland	0
26.	Odisha	2
27.	Puducherry	0
28.	Punjab	1
29.	Rajasthan	0
30.	Sikkim	0
31.	Tamil Nadu	112
32.	Telangana	3
33.	Tripura	0
34.	Uttar Pradesh	8
35.	Uttrakhand	0
36.	West Bengal	2
	Total	292
